

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.4780
ANSWERED ON 21.08.2025**

LEGISLATION ON ELECTRICAL SAFETY

4780. SHRI PARSHOTTAMBHAI RUPALA:

**Will the Minister of POWER
be pleased to state:**

- (a) the action taken by the Government on the suggestion/representation submitted to study the legislations of South Korea and Queensland (Australia) related to electrical safety;**
- (b) the details of the elements identified from those legislations for adoption in India to improve safety keeping in view that large number of fires are caused by electrical short circuits;**
- (c) the details of the engagements including advisory of the Union Government with State Governments to promote electrical safety during the last five years; and**
- (d) whether the Government plans to enact legislation for electrical safety and if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Central Electricity Authority (CEA) has been advised to examine the suggestions received and global best practices, and, if necessary, amend the relevant Regulations in consultation with stakeholders, while fully safeguarding the principles of Ease of Living and Ease of Doing Business, as emphasised by the Government of India.

(c) & (d) : In accordance with the provisions of Section 53(a) and Section 177(2)(b) of the Electricity Act, 2003, CEA notified the Central Electricity Authority (Measures relating to Safety and Electric supply) Regulations, 2010, as amended from time to time , to ensure electrical safety and protect human lives. CEA, after consultations with State Governments and other stakeholders, on 8th June 2023 replaced these regulations by the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023.

The provisions of these Regulations are discussed with State Governments on regular basis through meetings, conferences, and seminars. Advisories are also issued to State Governments with the objective of enhancing electrical safety.
